

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 766 of 2020

IN THE MATTER OF:

M/s. Metal Gems

...Appellant.

Versus

M/s. Saranya Forgings & Engineers India Pvt. Ltd.

...Respondent.

Present:

For Appellant: Mr. Harsh Surana, Advocate.

For Respondent: None.

ORDER
(Virtual Mode)

12.10.2020 Appellant to complete service on Respondent.

List the Appeal 'For Admission (After Notice) Hearing' **on 11th November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)